

Form G

INVITATION FOR EXPRESSION OF INTEREST FOR

**J. KHETSIDAS MACHINE TOOL WORKS PRIVATE LIMITED
[BUSINESS OF ALL KINDS OF MACHINERY]**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	J. KHETSIDAS MACHINE TOOL WORKS PRIVATE LIMITED CIN: U29100JH2014PTC001916
2.	Address of the registered office	Manjhiladih Gadi Srirampur, Giridih, Jharkhand-815301, India
3.	URL of Website	No Website of CD
4.	Details of Place where majority of Fixed Assets are located	Manjhiladih Gadi Srirampur, Giridih, Jharkhand- 815301, India
	Installed capacity of main products/ services	The Company was engaged primarily in the business of manufacturing, importing, exporting, buying, selling, distributing, exchanging, converting, altering, processing, twisting or handling all kinds of machinery
6.	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2018-19 Quantity- NA Value- Total Revenue- Rs. 8,26,61,009.51
7.	Number of employees/ Workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years - Can be obtained by mailing at cirp.jkhetsidasmachine@gmail.com ; b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/U29100JH2014PTC001916
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at cirp.jkhetsidasmachine@gmail.com / subodhka@gmail.com
10.	Last date for receipt of Expression of Interest	11th April, 2025
11.	Date of issue of Provisional List of Prospective Resolution Applicants	14th April, 2025
12.	Last date for submission of Objections to Provisional List	19th April, 2025
13.	Date of issue of Final List of Prospective Resolution Applicants	21st April, 2025
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	21st April, 2025
15.	Last date for submission of Resolution Plans	26th May, 2025
16.	Process email id to submit EOI	cirp.jkhetsidasmachine@gmail.com / subodhka@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered under MSME


Subodh Kumar Agrawal
Resolution Professional of J. Khetsidas Machine Tool Works Private Limited
IBBI/IPA-001/IP-P00087/2017-18/10183
AFA Valid till 31st December, 2025
 Room No 301, 3rd Floor
 1 Ganesh Chandra Avenue
 Kolkata 700013

Date: 20th March, 2025
 Place: Kolkata